

DISTRCT LEGAL SERVICES AUTHORITY OF TIRUPPUR DISTRICT

ADVERTISEMENT FOR RECRUITMENT OF FILL UP THE VACANCIES IN THE VARIOUS POSTS IN THE DISTRICT LEGAL SERVICES AUTHORITY OF TIRUPPUR DISTRICT

Applications for the following post in District Legal Services Authority of Tiruppur District , are invited and the eligible candidates, having the under mentioned eligibility criteria for the posts concerned, may apply for the respective posts in the prescribed format, along with copies of all the testimonials and certificates duly **self attested** by the applicant. All the applications should be sent only by **Registered Post.** The eligible candidates, after due certificate verification; will be called for to attend in the further selection process, through the Principal District Court's website : ecourts.gov.in/tn/tiruppur

2. Details of the posts, Educational Qualification, Scale of Pay, number of Vacancies and the respective roster turns are noted below, in the tables (I), (II), (III).

(I) NAME OF THE POST	JUNIOR ADMINISTRATIVE ASSISTANT
Scale of pay in the pay band	Rs.19,500 – 62,000 (Pay matrix)
Educational qualification	A pass in 10 +2/ HSC
Number of Vacancies	4 posts
Roster turns	(1-SC, 1-BC ,1-GT,1-SC)

(II) NAME OF THE POST	JUNIOR ADMINISTRATIVE ASSISTANT (COMPUTER OPERATOR)
Scale of pay in the pay band	Rs.19,500 – 62,000 (Pay matrix)
Educational qualification	A pass in 10 +2 / HSC
Technical qualification	Certificate Course for Computer on Office Automation / Diploma in Computer Applications
Number of Vacancies	1(One)
Roster turns	1 (BC)

(I) NAME OF THE POST	OFFICE ASSISTANT
Scale of pay in the pay band	Rs.15,700 – 50,000 (Pay matrix)
Educational qualification	A pass in 8 th Standard & Preference will be given LMV Driving licence Holders
Number of Vacancies	1(One)
Roster turns	1 (GT)

3. Age : (as on 01.07.2017)

a) Minimum age limit - Should have completed 18 years of age

b) Maximum age limit is as follows :

Sl. No	Category of candidates	Minimum age limit	Maximum age limit
1.	Scheduled Caste / Schedule Caste (Arunthaiyars) , Scheduled Tribes and Destitute Widows of all castes.	18 years	35 years
2.	Most Backward Classes/ Denotified Communities, Backward Classes and Backward Classes (Muslims)		32 years
3.	“Others” (i.e., Candidates not belonging to SCs, SC(A)s, STs, MBCs/DCs, BCs and BCMs.		30 years

(Age relaxation concession will be made with reference to the existing all Government rules / Government orders)

4. Last Date : All the applications , with passport size photo affixed and duly self attested on the Right Margin of the application, in the space provided, as mentioned should be submitted along with self attested copies of all the testimonials, certificate should be sent through **Registered Post** well in advance so as to reach the office of the undersigned on or before 06.12.2017 at 5.30 p.m to the under mentioned address and **a self addressed postal cover should be enclosed with stamp for Rs. 50/-**. The applications received after the last date will not be entertained under any circumstances. After scrutinizing the applications the list of shortlisted candidates will be finalized. Selection will be based on the outcome of written / competitive test / personal interview.

**Chairman / Principal District Judge,
District Legal Services Authority,
No.18 J.V. Complex, Lakshmi Nagar,
P.N. Road, Tiruppur 641 602**

5. All the communications in this regard will be communicated through the Principal District Court, Tiruppur's Website ecourts.gov.in/tn/tiruppur.

6. The Principal District Judge, Tiruppur has the power to select the qualified and eligible candidates, to postpone the interview, if circumstances need to annul the notification without any prior intimation. The applicants are strictly instructed to follow the instructions issued along with this notification.

Sd/ --Alamelu Natarajan
Chairman / Principal District Judge,
District Legal Services Authority,
Tiruppur.

Place : Tiruppur

Date : 20.11.2017

மாவட்ட சட்டப்பணிகள் ஆணைக்குழு திருப்பூர் மாவட்டம்

திருப்பூர் மாவட்ட சட்டப்பணிகள் ஆணைக்குழுவில் உள்ள பல்வேறு காலி பணியிடங்களுக்கு நிரப்பும் பொருட்டு தகுந்த நபர்களை தேர்ந்தெடுப்பதற்கான விளம்பர அறிக்கை

திருப்பூர் மாவட்ட சட்டப்பணிகள் ஆணைக்குழுவில் காலியாக உள்ள கீழே பட்டியலிடப்பட்டுள்ள பதவிகளுக்கு நியமனம் செய்யும் பொருட்டு தகுதி வாய்ந்த நபர்களிடமிருந்து விண்ணப்பங்கள் வரவேற்கப்படுகின்றன. அப்பதவிக்கு கீழ்க்கண்ட தகுதிகள் உடையவர்கள் உரிய சான்றிதழ்களின் ஜெராக்ஸ் நகல்களை (சுய சான்றொப்பத்துடன் மட்டும்) இணைத்து பதிவுத் தபால் மூலம் கீழே குறிப்பிடப்பட்ட உரிய படிவத்துடன் விண்ணப்பிக்கலாம். சான்றிதழ்களின் சரிபார்த்தலின் அடிப்படையில் தகுதிவாய்ந்த நபர்களுக்கு மட்டும் தேர்வில் பங்கேற்க முதன்மை மாவட்ட நீதிமன்றம் திருப்பூர் இணையதள வலைதளத்தின் மூலம் அழைக்கப்படுவார்கள்.(ecourts.gov.in/tn/tiruppur)

2. பதவியின் பெயர் , சம்பள ஏற்றமுறை, காலிப்பணியிடங்கள் மற்றும் இனசுழற்சி முறை கீழே I, II, III , என்ற பட்டியல்களில் அந்தந்த பதவிக்கு தனித்தனியே விவரங்கள் கீழே குறிப்பிடப்படுகிறது.

I பதவியின் பெயர்	இளநிலை நிர்வாக உதவியாளர்
சம்பள ஏற்றமுறை	ரூ.19,500 - 62,000 (மாதம் ஒன்றுக்கு)
கல்வி தகுதி	குறைந்த பட்ச பொதுக்கல்வித் தகுதி அதாவது பள்ளியிறுதி வகுப்பு (பத்தாம் வகுப்பு மற்றும் 12 ம் வகுப்பு தேர்ச்சி பெற்றிருத்தல் வேண்டும்.
காலிப்பணியிடங்கள்	4 (நான்கு) (1-SC, 1-BC , 1-GT, 1-SC)
இனசுழற்சி முறை	தாழ்த்தப்பட்ட வகுப்பினர் (1) SC
	பிற்படுத்தப்பட்ட வகுப்பினர் (1) BC
	பொதுப்பிரிவு (1) GT
	தாழ்த்தப்பட்ட வகுப்பினர் (1) SC

II பதவியின் பெயர்	இளநிலை நிர்வாக உதவியாளர் (கணினி இயக்குபவர்)
சம்பள ஏற்றமுறை	ரூ.19,500 - 62,000 (மாதம் ஒன்றுக்கு)
கல்வி தகுதி	குறைந்த பட்ச பொதுக்கல்வித் தகுதி அதாவது பள்ளியிறுதி வகுப்பு (பத்தாம் வகுப்பு மற்றும் 12 ம் வகுப்பு தேர்ச்சி பெற்றிருத்தல் வேண்டும்.
தொழில் நுட்ப கல்வி தகுதி	அங்கீகரிக்கப்பட்ட ஏதாவதொரு ஒரு கணினி அறிவியலில் தேர்ச்சி (Computer on Office Automation / Diploma in Computer Applications)
காலிப்பணியிடங்கள்	1 (ஒன்று)
இனசுழற்சி முறை	பிற்படுத்தப்பட்ட வகுப்பினர் (1) BC

III பதவியின் பெயர்	அலுவலக உதவியாளர்
சம்பள ஏற்றமுறை	ரூ.15,700 - 50,000 (மாதம் ஒன்றுக்கு)
கல்வி தகுதி	எட்டாம் வகுப்பு தேர்ச்சி, இலகுரக வாகன ஓட்டுநர் உரிமம் உள்ளவர்களுக்கு மட்டும் முன்னுரிமை அளிக்கப்படும்
காலிப்பணியிடங்கள்	1 (ஒன்று)
இனசுழற்சி முறை	பொதுப்பிரிவு (1) GT

3. வயது : (01.07.2017 அன்று)

a) குறைந்தபட்ச வயது வரம்பு - 18 வயது பூர்த்தி அடைந்திருக்க வேண்டும்

b) உச்ச வயது வரம்பு

வ.எண்	விண்ணப்பதாரர்களின் இனசுழற்சி வகைகள்	குறைந்த பட்ச வயது	அதிக பட்ச வயது
1	தாழ்த்தப்பட்ட வகுப்பினர், தாழ்த்தப்பட்ட வகுப்பினர் (அருந்ததியர்கள்), பழங்குடி வகுப்பினர் மற்றும் அனைத்து வகுப்புகளையும் சார்ந்த ஆதரவற்ற விதவைகள்	18 வயது	35 வயதுக்குள்
2	மிகவும் பிற்படுத்தப்பட்ட வகுப்பினர் / சீர்மரபினர், பிற்படுத்தப்பட்ட வகுப்பினர் (முஸ்லீம்)		32 வயதுக்குள்
3	ஏனையோர் (அதாவது தாழ்த்தப்பட்ட வகுப்பினர், தாழ்த்தப்பட்ட வகுப்பினர் (அருந்ததியர்கள்), ப.வ, மி.பி.வ./சீ.ம., பி.வா.மற்றும் பி.வ.(மு) ஆகிய வகுப்பினைச் சாராதவர்கள்		30 வயதுக்குள்

(வயது வரம்பு சலுகைகள் நடைமுறையிலுள்ள அனைத்து அரசு ஆணைகள் மற்றும் அரசு விதிமுறைகளின் படி செயல்படுத்தப்படும்)

4. கடைசி நாள் : விண்ணப்பங்கள் தற்போது பணி செய்யும் விபரங்களுடனும், அனைத்து கல்விச் சான்றிதழ்கள், ஜாதிச்சான்றிதழ், மற்றும் முன்னுரிமைக்கான சான்றிதழ்கள் (ஊனமுற்றோர், ஆதரவற்ற விதவை மற்றும் , கலப்புத் திருமணம் மற்றும் பிற) ஒரு கடவுச் சீட்டு அளவு புகைப்படம் மற்றும் பிற சான்றிதழ்களின் நகல்கள் சுய சான்றொப்பத்துடன் 06.12.2017 மாலை 5.30 மணிக்குள் இவ்வலுவலகத்திற்கு கிடைக்குமாறு பதிவுத் தபாலில் மட்டுமே அனுப்ப வேண்டும். மேலும் ரூ.50/- தபால் விலையுடன் கூடிய சுய முகவரியிட்ட உறை இணைக்கப்பட வேண்டும். 06.12.2017 க்கு பிறகு வரும் விண்ணப்பங்கள் எக்காரணம் கொண்டும் ஏற்றுக் கொள்ளப்படமாட்டாது. தகுதியான விண்ணப்பங்கள் மட்டுமே ஏற்கப்படும். உரிய தேர்வுகள் மற்றும் நேர்காணல் மூலமாக மேற்கண்ட பதவிகள் நிரப்பப்படும்.

தலைவர் / முதன்மை மாவட்ட நீதிபதி,
மாவட்ட சட்டப்பணிகள் ஆணைக்குழு,
திருப்பூர்-641602.

5. மேற்கண்ட நியமனத்திற்கு தகுதியான நபர்களை தேர்வு செய்யவோ, நேர்காணலை ஒத்தி வைக்கவோ, நியமன அறிக்கையை எவ்வித முன்னறிவிப்பும் இன்றி ரத்து செய்யவோ தலைவர் / முதன்மை மாவட்ட நீதிபதி, திருப்பூர் அவர்களுக்கு முழு அதிகாரம் உள்ளது. இத்துடன் தெரிவிக்கப்பட்டுள்ள விண்ணப்பதாரர்களுக்கான அறிவுரைகள் பின்பற்றப்படாமல் இருக்கும் பட்சத்தில் பெறப்படும் விண்ணப்பங்கள் நிராகரிப்புக்கு உள்ளாக்கப்படும்.

(ஒப்பம்). அலமேலு நடராஜன்
தலைவர் / முதன்மை மாவட்ட நீதிபதி
மாவட்ட சட்டப்பணிகள் ஆணைக்குழு,
திருப்பூர்

இடம் : திருப்பூர்

நாள் : 20.11.2017

From

XXXXXXXX

XXXXXXXX

XXXXXXXX

To

The Chairman/Principal District Judge

District Legal Services Authority,

Tiruppur.

Respected Madam,

Sub : District Legal Services Authority – Recruitment – Application for
the Post of Junior Administrative Assistant/ Junior Administrative
Assistant (Computer Operator) / Office Assistant – Submitted
Regarding.

I am herewith enclosing my Application for the Post of Junior Administrative
Assistant / Junior Administrative Assistant (Computer Operator) / Office Assistant in
the prescribed proforma with self attested copies of Documents/Certificates.

I may be given opportunity to serve in the Legal Services Institutions.

Thanking you.

Yours faithfully,

Place :

(XXXXXX)

Date :

Application for the post of _____ :

Name :
Father Name :
Date of Birth :
(Certificate to be enclosed)
Age (as on 01.07.2017) :
Sex :
Nationality :
Religion :
Community and caste :
(Certificate to be enclosed)

Recent Passport
Size Photo to be
affixed

Education Qualification
(Certificates to be enclosed)

S.No	Name of the Institutions	Course	Year

Technical Skills (if any) :
(Proof to be enclosed)

Employment Registration :
Number and Date
(Proof to be enclosed)

Languages Known :

Permanent Address :
(Proof to be enclosed)

Criminal Cases (If any) :

Contact No :

E- Mail ID (if any) :

List of Documents /
Certificates enclosed :1)
2)
3)

I, XXXXXX S/D/C/o XXXXXX , do hereby declare that the details furnished above are true to the best of my knowledge and belief.

Yours faithfully,

Place :

Date :

()

Instructions to Applicants

1. The applicants are instructed to fill the applications, preferably in their own hand writing by using Black/Blue Ball pens (or) by Computer typed.
2. The applicants should specifically mention the post for which the application is submitted.
3. Separate applications to be submitted for each post.
4. **A self addressed postal cover with stamp for Rs. 50/- to be enclosed** along with all the applications without fail.
5. **The Minimum age** for all categories is completion of 18 years as on 01.07.2017.
6. **The Maximum age** limit for Schedule Caste and Schedule Tribe is 35, for Most Backward classes and backward classes is 32, and for Open Category is 30 as on 01.07.2017.
7. **The Minimum Educational qualification** prescribed for the post of Office Assistant is a pass in VIII Standard. Preference will be given to the persons having valid LMC driving licence.
8. **The Minimum Educational qualification** prescribed for the post of Junior Administrative Assistant is a pass in 10+2/HSC.
9. **The Minimum Educational qualification** prescribed for the post of Junior Administrative Assistant (Computer Operator) is a pass in 10+2/HSC along with a Certificate Course in Computer on Office Automation / Diploma in Computer Applications.
10. The self attested copies of following Documents/Certificates to be enclosed along with the application.

a.)	Proof for Date of Birth and Age	Birth Certificate/VIII/S.S.L.C / HSC Certificate
b.)	Proof of Community	Community Certificate issued by Competent Authority.
C.)	Proof of Educational Qualification	VIII/S.S.L.C/HSC/Degree/ Diploma Certificate.
d.)	Proof of Technical Skills	Certificates issued by the Institutes/ Driving Licence.
e.)	Proof of Employment Registration number and date	Copy of Employment Registration card.
f.)	Proof of Permanent address	Ration Card / Voter ID/ Aadhar Card/Passport.

11. The Rule of Reservation (Statewide) will be followed for the total post of every category. The Member Secretary of this Authority may transfer any of the Staff members of this Authority across the State on Administrative exigency.
12. The duly filled in applications should reach the office of The Chairman/ Principal District Judge ,District Legal Services Authority, Tiruppur on or before 06/12/2017 @ 5.30P.M.
13. The applications received after 06/12/2017 5.30 P.M. (or) not duly filled (or) without enclosures will be rejected summarily.
14. The applicants are hereby informed that mere submission of application to any of the post does not render any right to claim an appointment so that post.
15. The Member Secretary, Tamil Nadu State Legal Services Authority is empowered to cancel (or) postpone the process of recruitment / appointment without any notice.

Sd/- Alamelu Natarajan
Chairman/Principal District Judge,
District Legal Services Authority,
Tiruppur